

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 110**

**C.P.(CAA)/13(CH)2024**  
**(2<sup>nd</sup> Motion)**

**IN THE MATTER OF:-**

**Convergys India Services Private  
Limited & Ors.**

...

**Petitioner Companies**

**Under Section: 230-232, Sec 234**

**Order delivered on 12.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.08.2024.

Sd/-

**Court Officer**